

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UN-STARRED QUESTION NO. 480
ANSWERED ON 22.07.2026

DIGITAL DIVIDE IN THE IMPLEMENTATION OF ANGANWADI SERVICES

480. Shri A.A. Rahim:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether Government has assessed the impact of inadequate internet connectivity and digital infrastructure on the implementation of Anganwadi Services, particularly in rural and tribal areas;
- (b) the number of Anganwadi centres lacking adequate internet connectivity and digital devices required for implementation of digital applications, State-wise;
- (c) whether Government has received representations regarding difficulties faced by Anganwadi workers due to mandatory use of digital applications and the action taken thereon; and
- (d) the steps taken to bridge the digital divide and ensure uninterrupted delivery of Anganwadi services?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a) to (d) The 'Poshan Tracker' digital application has been rolled out as an ICT based governance tool for monitoring and tracking of all activities in the Anganwadi Centres (AWCs), Anganwadi Workers (AWWs) and beneficiaries on defined indicators. It has substantially reduced the administrative work of AWWs by simplifying manual data entry and reducing operational challenges.

To capture the near real time data in Poshan Tracker application, all AWWs are provided smart phones along with Internet connectivity charges of ₹2000/- per annum. Additionally, a 2% buffer for smartphones has been provisioned under the scheme guidelines to be kept and maintained at the district level for smooth and uninterrupted data entry.

The Ministry regularly addresses operational challenges in the implementation of digital applications through regular capacity-building, technical support, periodic application enhancements, and close coordination with States and UTs. These efforts have enabled successful

adoption of the Poshan Tracker by Anganwadi Workers, resulting in the completion of e-KYC and Aadhaar-based face matching for 4.70 crore beneficiaries (97.65%) out of 4.81 crore eligible Take Home Ration (THR) beneficiaries as of June 2026.

To ensure uninterrupted delivery of Anganwadi services in the areas with low network or no internet connectivity:

- i. The Poshan Tracker application has been specifically designed to allow data entry in offline mode and the data can get synced within 5 days. Reporting of daily activities like- opening of AWCs, daily attendance of children, distribution of THR and Hot Cooked Meal (HCM), activities conducted at AWC (Pre-school education, Personal Hygiene sessions) etc. are available in offline mode, independent of server availability. This creates ease of living for the beneficiaries to avail the Anganwadi Services and ease of doing business for AWWs to ensure uninterrupted service delivery. State and UT wise details of AWCs with data entry in offline mode are placed at Annexure I.
- ii. Block and District coordinators provide on-ground handholding support to AWWs and supervisors for effective usage of the Poshan Tracker Application and resolution of technical glitches.
- iii. The Department of Telecommunications (DoT) is further ensuring stable broadband/internet connectivity and addressing disparities in telecom penetration in rural & remote areas and bridging the digital divide through the Digital Bharat Nidhi (DBN) in the country. Key initiatives include:
 - a. Various schemes for high-speed internet/broadband and mobile services (including 4G) in remote areas, such as the North-East, Islands, LWE (Left-Wing Extremism)- affected regions, Aspirational Districts, and border villages.
 - b. Further, under Amended BharatNet Project (ABP) priority has been given to cover Government institutions including schools, Primary Health Centres (PHCs), Anganwadi centres, Panchayat offices etc.

Annexure I**ANNEXURE REFERRED IN REPLY TO PART (b) OF RAJYA SABHA QUESTION NO. 480 FOR 22.07.2026 REGARDING “DIGITAL DIVIDE IN THE IMPLEMENTATION OF ANGANWADI SERVICES”**

State and UT wise details of AWCs with data entry in offline mode (as of June 2026):

S. No	State	Total no of AWCs	Offline Data of AWC	
			AWCs	%
1	Andaman & Nicobar Islands	720	50	6.94
2	Andhra Pradesh	55,776	4,341	7.78
3	Arunachal Pradesh	6,225	1,166	18.73
4	Assam	61,815	9,968	16.13
5	Bihar	1,15,066	21,563	18.74
6	Chhattisgarh	52,558	4,802	9.14
7	Dadra & Nagar Haveli - Daman & Diu	379	55	14.51
8	Delhi	10,897	532	4.88
9	Goa	1,262	145	11.49
10	Gujarat	53,065	6,434	12.12
11	Haryana	25,962	2,087	8.04
12	Himachal Pradesh	18,925	2,813	14.86
13	J&K	28,199	3,124	11.08
14	Jharkhand	38,937	8,344	21.43
15	Karnataka	66,373	2,478	3.73
16	Kerala	33,120	4,522	13.65
17	Ladakh	1,172	164	13.99
18	Lakshadweep	59	14	23.73
19	Madhya Pradesh	97,882	9,102	9.30
20	Maharashtra	1,10,625	9,986	9.03
21	Manipur	11,585	1,451	12.52
22	Meghalaya	6,188	1,485	24.00
23	Mizoram	2,285	387	16.94
24	Nagaland	3,980	716	17.99
25	Odisha	74,223	12,596	16.97
26	Puducherry	855	73	8.54
27	Punjab	27,314	3,111	11.39
28	Rajasthan	62,119	5,392	8.68
29	Sikkim	1,308	151	11.54
30	Tamil Nadu	54,481	6,408	11.76
31	Telangana	35,781	3,727	10.42

32	Tripura	10,479	2,499	23.85
33	UT-Chandigarh	450	10	2.22
34	Uttar Pradesh	189986	53,372	28.09
35	Uttarakhand	20070	5,287	26.34
36	West Bengal	119481	8,996	7.53
Total		13,99,602	1,97,351	14.10
